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Title : Regarding communal violence between Santhal and Bodo tribes in Assam and need to include Santhal language in the Eighth Schedule of the constitution.

SHRI SAIKHAN MURMU (MAYURBHANJ) : Speaker, Sir, through you, I would like to draw the attention of the Central Government and the State Government of Assam towards the continuous communal riots between Santhal and Boda adivasis in Kokrajhar area of Assam state. No concrete steps have been taken by the Assam Government till date to solve this problem. Incidents of killing in this area are regularly reported in the newspapers. Also adequate arrangements of water, food and shelter are not being made to the affected people.

Mr. Speaker, Sir, the second point which I would like to make is that though a large number of people from Munda, Oraon and Santhal tribes are inhabited in Assam but they have not been included in the list of scheduled tribes.

Mr. Speaker, Sir, the third point which I would like to raise is that Santhal adivasis are inhabited not only in Assam but in the entire country in a large number. In 1992 Konkani, Manipuri and Nepali languages were included in 8th schedule of the Constitution. However, Santhali language has not been included in the same. It is an injustice to the Santhali people. Therefore, I would request the Central and State Government to include the Santhali language in the 8th schedule of the Constitution.

MR. SPEAKER : Now statement by Shri L.K. Advani.

*(Interruptions)*

MR. SPEAKER ; I will come to you. I will call all the names after the statement.

STATEMENT BY MINISTER Situation in Assam

*[English]*